

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 1199/2026

ANJAN DATTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 295283/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS
/ANNEXURES and IA No. 288162/2026 - STAY APPLICATION)

Date : 28-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Ashutosh Dubey- 2408, AOR
Mrs. Rajshri Dubey, Adv.
Mr. Anjan Datta, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Amit P Shahi, Adv.
Ms. Ishita Srivastava, Adv.
Mr. Rahul Bhardwaj, Adv.
Mr. Lokesh Raghav, Adv.
Mr. Om Prakash Yadav, Adv.
Mr. Rahul Sethi, Adv.
Mrs. Rekha Chaudhary, Adv.
Mr. Govind Kashyap, Adv.
Mr. Amit Kumar, Adv.
Ms. Chand Trikha, Adv.
Mr. Ram Bhadauria, Adv.
Mr. Sukan Pathak, Adv.
Mr. Souvik Karmakar, Adv.
Mr. Sumit Gaurav, Adv.
Mr. Rohit Chatterjee, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General
Mr. N. Venkataraman, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. V.C. Bharathi, Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Disha Thakkar, Adv.

Mr. Atul Sharma, Adv.
Mr. Abhinav Sharma, Adv.
Mr. Dipan Sethi, Adv.
Mr. Snehashish Bhattacharya, Adv.
Mr. Alok Tripathi, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice, returnable on 02.11.2026.
2. Mr. Gurmeet Singh Makker, learned AOR accepts notice on behalf of respondent Nos.1, 3 and 4.
3. Mr. Alok Tripathi, learned AOR accepts notice on behalf of respondent No.2.
4. Counter affidavit, if any, be filed within four weeks.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR